

ADVERTISEMENT

Dated-5th March,2013 at Guwahati

The Gauhati High Court calls option from interested Researchers working in the field of law, particularly in the field of traditional law and mediation to undertake a research work on the **Traditional Dispute Resolution Mechanisms prevalent amongst the different tribes of North East India.**

The Researchers will have to study traditional dispute resolution mechanisms practiced by different tribes in North East India, analyze the data collected during the course of research and shall make a comparison of the results with the regular process of Mediation.

The Researchers will have to highlight the practices of consensual dispute resolution mechanisms that might enrich the law and practice of mediation in India, to improve such practice in terms of mediation techniques as well as to increase the success rate of mediation.

The interested Researchers are directed to submit their proposal, stating details of the project and the estimated cost, within a period of 15 days from the date of publication of this advertisement.

The Researchers may submit their proposal directly to the High Court through the official e-mail (**hc-asm@nic.in/ highcourt.ghc@gmail.com**) of the Gauhati High Court.

By order

Shri Aparesh Chakravarty
Registrar (Judicial) cum Secretary,
Mediation Monitoring Committee.
Gauhati High Court.